

Rajesh Kumar Singh

D.H.J.S

Director (Academics)/

Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

Email: dja@nic.in

No. DJA/Trg./Building Responsive Justice/1958/2025/2583

08th July, 2025

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South, Saket
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, New Delhi, PHC
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka
7. The Ld. Principal District & Sessions Judge, North-East, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, South-East, Saket
10. The Ld. Principal District & Sessions Judge, Shahdara, KKD
11. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
12. The Ld. Principal District & Sessions Judge, North, Rohini

Sub.: Building a Responsive Justice System for the Marginalised for Mixed Group of DHJS & DJS Officers.

Respected Sir/Madam,

As per the approved Training Calendar for the year 2025, the Delhi Judicial Academy shall be conducting a Training Programme on 'Building a Responsive Justice System for the Marginalised' for Mixed Group of DHJS & DJS Officers on 02nd August, 2025 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 02nd August, 2025, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Encl.: As above


(Rajesh Kumar Singh)

**Nomination List of Judicial Officers to attend the training programme on
Building a Responsive Justice System for the Marginalised
for the mixed group of DHJS & DJS Officers**

on
02nd August, 2025

Sl. No.	Name of Officer	Present Posting	No	District	Place of Posting
DHJS					
1	Mr. Brijesh Kr. Garg	District Judge (Commercial Court)	1	Shahdara	KKD
2	Ms. Anu Grover Baliga	District Judge (Commercial Court)	4	South-East	Saket
3	Mr. Jitendra Singh	Special Judge (PC Act) (CBI)	23		Rouse Avenue
4	Mr. Hemraj	Judge, Family Court		North-West	Rohini
5	Mr. Ajay Nagar	ASJ (FTSC) (POCSO)		North	Rohini
DJS					
6	Mr. Mridul Gupta	Additional Secretary, DSLSA			Rouse Avenue
7	Mr. Manuj Kaushal	JM First Class	4	Central	THC
8	Ms. Divya Gupta	Civil Judge	8	Central	THC
9	Mr. Anshul Singhal	JM First Class	4	West	THC
10	Ms. Sonika	JM First Class (Mahila Court)	2	North-East	KKD
11	Mr. Kapil Gupta	Full Time Secretary, DLSA		North-East	KKD
12	Ms. Kanika Jain	Full Time Secretary, DLSA		North-West	Rohini
13	Ms. Deepakshi Rana	JM First Class	3	Shahdara	KKD
14	Mr. Navdeep Gupta	JM First Class (NI Act) Digital Court	1	South-East	Saket
15	Ms. DIVYASHREE RAINA	JM First Class (Mahila Court)	4	West	THC
16	Mr. Sankalp Kapoor	Full Time Secretary, DLSA		Shahdara	KKD
17	Ms. Sukriti Singh	JM First Class (Mahila Court)	3	South	Saket
18	Mr. Himanshu Tanwar	Municipal Magistrate		South-West	Dwarka
19	Mr. Gaurav katariya	JM First Class	7	North-West	Rohini
20	Ms. Tabassum Khan	JM First Class (NI Act)	2	South-East	Saket
21	Ms. Anjali Singh	JM First Class (NI Act)	3	New Delhi	PHC
22	Ms. Ravisha Sidana	JM First Class (NI Act)	6	Central	THC
23	Ms. Kahkashan Jabin	Attached with PDJ, South, Saket		South	Saket
24	Ms. Manisha Bhau	JM First Class (NI Act)		Shahdara	KKD
25	Ms. Prithvi Joshi	JM First Class (NI Act) Digital Court	3	South-East	Saket
26	Mr. Shiva Parashar	JM First Class (NI Act)	4	South	Saket
27	Ms. Sanya Singh	JM First Class	6	East	KKD
28	Ms. Ariba Khan	JM First Class (NI Act)	2	South	Saket

Building a Responsive Justice System for the Marginalised for Mixed Group of DHJS & DJS Officers ,
on 02.08.2025.

Delhi Judicial Academy < dja@nic.in >

Tue, 08 Jul 2025 2:57:22 PM +0530

To "pdj-west"<pdj-west@ddc.nic.in>

Sir/Madam,

Please find attached herewith the letter dated 08.07.2025 alongwith the annexure regarding the aforesaid subject and place the same before Ld. Principal District & Sessions Judge, for kind perusal.

Regards,

Training Branch

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DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

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Website: judicialacademy.nic.in



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Let's go (Judg)
R
P. D. J. W.
05/07/25

2 Attachment(s)

Annexure A.pdf
196 KB

4. West.pdf
489.2 KB

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3273

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 19764-19771 /JOTP/Gaz./PDJ West/2025

Dated Delhi the 11/7/25

Copy forwarded for information and necessary compliance to :-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The Office of CJM, West District, Tis Hazari Courts, Delhi.
6. For uploading on LAYERS.
7. For uploading on Centralized Website through LAYERS.


(Ajay Gupta)

Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-05
For Principal District & Sessions Judge (West)